THE MINISTER OF EXTERNAL AF-FAIRS (SHRIMADHAVSINH SOLANKI); (a) and (b). The first meeting of the Indo-Sri-Lanka Joint Commission at the Foreign Minister's level was held in Delhi from 5th to 7th January 1992. The Joint Commission reviewed the work of the two Sub-commissions on Trade, Investment and Finance and on Cultural, Social and Educational matters which had met in Colombo in October 1991 and gave directions for their future work. Both sides agreed to set up a third Sub-Commission on Science and Technology in order to give impetus to cooperation in this sector between the Governments and the Scientific communities in the two countries.

In addition, discussions between the two sides centred on cooperation in the field of production and export of tea and the Indian participation in maintenance and upgrading of Sri Lankan Railways, and also in spheres of Telecommunications, oil exploration agriculture and small-scale industries. Suggestions to implement mutually agreed items from the cultural Exchange Programme signed by the two countries in October 1991 were also discussed.

The Governments of India and Sri Lanka reiterated their commitment to strengthen and diversify bilateral cooperation through the Indo-Sri Lanka Joint Commission.

New Agricultural Policy-

601. DR. RAMESH CHAND TOMAR: SHRIMATI BHAVNA CHIKHLIA: SHRI JANAHDAN MISRA: SHRI SOBHANADREES-WARA RAO VADDE: SHRI RATILAL VARMA: SHRT V.S. VIJAYAR-AGHAVAN:

Will the Minister of AGRICULTURE be

pleased to state:

(a) whether the Government propose to present a new agricultural policy during the current session of Parliament;

(b) if so, the salient features thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (c). A draft of an Agricultural Policy Resolution for mulated in March, 1991 had been circulated to the States/ UTs and State Agricultural Universities eliciting their comments. 21 States/UTs and Universities have sent their comments so far. The matter is under consideration.



Migration from Myanmar

602. SHRIPM SAYEED: SHRI BHUWAN CHANDRA KHANDURI: SHRI KAMLA MISHRA MADHUKAR:

Will the Minister of HOME AFFAIRS be pleased to state:

 (a) the number or persons who migrated to India from Myanmar due to military action;

(b) whether any assistance has been provided to such migrants;

(c) if so, the details thereof;

(d) if not, the reasons therefor;

(e) whether the Government are aware of the frequent armed clashes between the